

and the manner in which loans may be sanctioned by a Panchayat Samithi or a Zilla Parishad or its Standing Committees from Panchayat Samithi or Zilla Parishad fund.

- (ii) G.O.Ms. No. 299 published in Andhra Pradesh Gazette dated the 13th July, 1972 making certain amendment to the rules relating to establishment under Panchayat Samithis and Zilla Parishads.
- (iii) G.O.Ms. No. 300 published in Andhra Pradesh Gazette dated the 13th July, 1972 making certain amendment to the Rules relating to the competent authority to appoint and transfer members of different cadres of statutory Panchayat Samithis and Zilla Parishads.
- (b) Three statements explaining reasons as to why the above Notifications could not be laid before the State Legislature.
- (c) Three statements explaining the reasons for not laying the Hindi versions of the above Notifications.

[Placed in Library. See No. LT-5079/73.]

BUDGET ESTIMATES—PARTS I AND II OF DAMODAR VALLEY CORPORATION FOR 1973-74.

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VIJMA). I beg to lay on the Table a copy of the Budget Estimates—Parts I and II (Hindi and English versions) of the Damodar Valley Corporation for the year 1973-74, under subsection (3) of section 44 of the Damodar Valley Corporation Act, 1948.

[Placed in Library. See No. LT-5080/73.]

REVIEWS AND ANNUAL REPORTS OF CEMENT CORPORATION OF INDIA LTD., NEW DELHI AND HINDUSTAN PHOTO FILMS MANUFACTURING CO., LTD., OOTACAMUND.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956 :—

- (1) (i) Review by the Government on the working of the Cement Corporation of India Limited, New Delhi, for the year 1971-72
- (ii) Annual Report of the Cement Corporation of India Limited, New Delhi, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5081/73]

- (2) (i) Review by the Government on the working of the Hindustan Photo Films Manufacturing Company Limited, 'Indu Nagar', Ootacamund (Tamil Nadu) for the year 1971-72.
- (ii) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, 'Indu Nagar', Ootacamund (Tamil Nadu) for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT--5082, 73]

श्री मधु लिखते : अध्यक्ष महोदय, मैं आप को निख कर दिया है कि मैं मद सख्या 6 पर बोलना चाहता हूँ।